

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

IA 1402/2020 IA 1443/2020 IA 2020/2020 IA 116/2021 in
C.P.(IB)2300/MB/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 17.04.2024

NAME OF THE PARTIES: **BANK OF INDIA V/S MAHAVIR ROADS &**
INFRASTRUCTURE PVT LTD

Sections 43(1) Read with 44(1),66(1), 60 (5) & 7 of the Insolvency and
Bankruptcy Code, 2016

ORDER

IA 1402/2020 IA 1443/2020 IA 2020/2020 in C.P.(IB)2300/MB/2018

- 1) Mr. Nahush Shah, Ld. Counsel for the Applicant is present. None present for the Respondents, when the matter is called out.
- 2) Ld. Counsel for the Applicant submits that Respondents till date have not filed and placed on record Affidavit in Replies in the present matter. Record reveals that on the earlier date also, Respondents sought time to file and place on record Replies.
- 3) However, in the interest of justice, this Bench allows last and final opportunity to Respondents to file and place on record Replies, well before the adjourned date thereby duly serving copies to the other side well in

advance, failing which, this Bench shall proceed further in the matter, based upon the materials available on record and verbal arguments on that date. This Bench shall pass consequential orders on the next date of hearing thereby proceeding Respondents *ex parte*.

- 4) Stand over to 09.05.2024, for further consideration and hearing.

IA 116/2021 in C.P.(IB)2300/MB/2018

- 1) Mr. Nahush Shah, Ld. Counsel for the Applicant and Mr. Aman Kacheria, Ld. Counsel for the Respondents are present.
- 2) Ld. Counsel for the Respondents submits that pursuant to the earlier directions of this Bench, they have filed and placed on record Additional Affidavit and they shall serve the same upon the other side during the course of the day; thus, seeks adjournment in the matter.
- 3) At request, stand over to 09.05.2024, for further consideration and hearing. Respondents shall peruse the Additional Affidavit and shall be ready for arguments on the next date of hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare